

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 06.12.2019 (FRIDAY)**

**COURT III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 177 of 2019	Calcutta Rubber Factory Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana.	Ashish Middha	Rajpal Singh
<b>2.</b>	Comp. App. (AT) No. 188 of 2019	Deorao Shriram Kalkar & Anr. Vs. Registrar of Companies,Pune	Yogita Bhatia	Ramesh

**For Orders**

<b>3.</b>	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. <b>With</b>	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
<b>4.</b>	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
<b>5.</b>	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
<b>6.</b>	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors <b>With</b>	Sanjay Maheshwari	Krishna Kumar
<b>7.</b>	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. <b>With</b>	Rohit Bansal	Krishna Kumar
<b>8.</b>	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	Krishna Kumar

**For Hearing (Part Heard)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 737 of 2019	Sandvik Asia Pvt Ltd. Vs. The Indure Pvt Ltd.	Rajat Pradhan	Neha Tanwar
<b>10.</b>	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors <b>With</b>	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
<b>11.</b>	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayan a
<b>12.</b>	Comp. App. (AT) No. 139 of 2019	S.P. Contract Pvt Ltd. & Ors. Vs. Dinker Dogra & Anr. <b>With</b>	Manjit Singh	Kaustubh Shukla (R1)

<b>13.</b>	Comp. App. (AT) No. 142 of 2019 & I.A. No. 1970 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	Sarojanand Jha, Palash, Bipin K. Dwivedi
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**For Hearing**

<b>14.</b>	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
<b>15.</b>	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
<b>16.</b>	Comp. App. (AT) No. 297 of 2019	Amit Kumar Gupta. Vs. LGW Ltd & Ors.	Shivank Diddi	Soumya Dutta

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**By Order**  
**-sd/-**

**Registrar**